

13.42 hrs.

EXPORT (QUALITY CONTROL AND INSPECTION) AMENDMENT BILL*

MR. DEPUTY-SPEAKER : Now, Shrimati Ram Dulari Sinha, on behalf of the Minister.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : On behalf of Shri Vishwanath Pratap Singh, I beg to move for leave to introduce a Bill to amend the Export (Quality Control and Inspection) Act, 1963.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Export (Quality Control and Inspection) Act, 1963."

The motion was adopted.

SHRIMATI RAM DULARI SINHA : I introduce the Bill.

MR. DEPUTY-SPEAKER : The House now stands adjourned for Lunch, till 2.45 p.m.

13.43 hrs.

The Lok Sabha adjourned for Lunch till fortyfive minutes past Fourteen of the Clock.

The Lok Sabha Re-assembled after Lunch at Fifty Minutes Past Fourteen of the Clock

[SHRI F.H. MOHSIN in the Chair]

MATTERS UNDER RULE 377

MR. CHAIRMAN : We will now take up matters under Rule 377.

Shri Eduardo Falciro. He is not there. I think he is witnessing the cricket match.

Shri Ajoy Biswas.

(i) Need for taking measures for progress and development of Tripura.

SHRI AJOY BISWAS (Tripura West) : For a long period the people of Tripura drew the attention of the Central Government to a number of problems faced by the people of the State. They demanded the extension of railway line up to Agartala. For the development of a backward State like Tripura, communication development is the immediate need of the hour. The State is deficit in foodgrains production. The monthly allotment and regular supply of 15 thousand tonnes of rice is inevitable. The repeated floods in the State made the condition of the people from bad to worse. For flood relief and rehabilitation of the people, the State Government demanded grant of Rs. 19 crores and 65 lakhs but the Centre's response is still awaited. Tripura is rich in its forest resources. Nothing has so far been done to set up a paper mill. For the betterment of SC/ST people in the State the Autonomous District Council set up by the State Government wanted the tribal areas to be included in the Sixth Schedule of the Constitution. To voice their protest against the Centre's apathy to the 13-points demands, the Left Front Government of Tripura gave a call for Tripura Bandh on 9th December 1983. Therefore, I urge upon the Central Government to come forward with a helping hand so that the 80 per cent of the State population who live below the poverty line can be uplifted.

(ii) Demand for payment of bonus to Government employees of Pondicherry

***SHRI P. SHANMUGAM (Pondicherry) :** In accordance with the Pondicherry Administration (Conditions of Service of Employees) Rules, 1966, the Employees of the Government of Union Territory of Pondicherry are governed by the same conditions of service as the persons appointed to other

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*The original speech was delivered in Tamil.

corresponding Central Civil Services and posts and shall enjoy all the benefits being made applicable to the latter category of employees of Central Government. During the year 1970 it was decided to grant Central scales of pay and allowances including Dearness Pay and other allowances, to the employees of the Government of Pondicherry with effect from 6th March, 1970, vide letter No. F.9/1/70/UTR dated 8th September, 1970 of the Central Ministry of Home Affairs. Presently Pondicherry is under the rule making authority of the President of India.

The Government of India has already implemented the order about the payment of bonus to the Central Government employees. Unfortunately, this benefit, which should have been automatically extended to the employees of the Government of Pondicherry, has not yet been extended to them. The Pondicherry Government employees' legitimate expectations of getting Bonus should be fulfilled by the Centre. The Government of India's bonus order should be extended to the Union Territory of Pondicherry which is under the President's rule now and the Government employees be enabled to get bonus.

(iii) Need to constitute a National Council for Development of Scientific Outlook in the Country

श्री बी० डी० सिंह (फूलपुर) : सभापति महोदय, आज देश जिन समस्याओं से अधिक आक्रान्त है, उनकी जटिलता के लिए उत्तरदायी कारणों में वैज्ञानिक मनोवृत्ति का अभाव प्रमुख कारण रहा है। 35 साल की आजादी के बाद भी हम देश में वैज्ञानिक मनोवृत्ति को विकसित एवं सशक्त करने में पूर्णतया असफल रहे हैं या हमने कोई सुनियोजित प्रयास ही नहीं किया। परिणामस्वरूप आज समाज में पाखंडी प्रवृत्तियों, अंधविश्वासों एवं चमत्कारी मान्यताओं का बोलबाला है। देश के न केवल करोड़ों अशिक्षित श्रमशाल नागरिकों का ही धर्म के नाम पर अंधविश्वासों, दकियानूसी विचारों एवं पाखंडी प्रवृत्तियों द्वारा शोषण हो रहा है,

वरन् शिक्षित लोग भी उन जंजालों से मुक्ति नहीं पा रहे हैं। आज भी देश में देवी-देवताओं को प्रसन्न करने के लिए तर बलि तक दी जा रही है तथा भोली-भाली बालिकाओं को देवदासियों की नारकीय यातनायें सहने के लिए बाध्य किया जा रहा है। विडम्बना तो यह है कि एक अशिक्षित अंधविश्वासी व्यक्ति शिक्षित अंधविश्वासी व्यक्ति एवं एक अशिक्षित सम्प्रदायवादी व्यक्ति शिक्षित साम्प्रदायवादी व्यक्ति बन रहा है। आज का प्रबुद्ध वर्ग भी साम्प्रदायिक निष्ठाओं से ओत-प्रोत है और उनकी सामाजिक एवं राजनीतिक गतिविधियां भी उन्हीं निष्ठाओं से प्रभावित हैं। देश का सामाजिक, आर्थिक एवं सांस्कृतिक कायाकल्प करने के लिए वैज्ञानिक मानसिकता का विकास करना होगा।

अतएव मैं माननीया प्रधानमंत्री से निवेदन करूंगा कि देश में वैज्ञानिक मनोवृत्ति के अभ्युदय एवं विकास के लिए एक राष्ट्रीय परिषद का गठन किया जाए, जिसमें जीवन के प्रत्येक क्षेत्र के ऐसे लोगों का समावेश किया जाए, जो इसके प्रति आस्था रखते हैं। इस प्रकार सुनियोजित एवं व्यावहारिक नीति के आधार पर इस दिशा में अविलम्ब प्रयास प्रारम्भ किया जाये।

(iv) Non-implementing of the assurance given by management of the Cement Factory in Bilaspur (H.P.) regarding employment of local people therein

PROF. NARAIN CHAND PARASHAR (Hamirpur) : The sanction of a cement factory by the ACC at Barmana in Bilaspur District of Himachal Pradesh had raised high hopes among the local people regarding employment in the factory and also by the generation of other remunerative activities for gainful employment in the nature of transportation work etc. The people ousted from the site were expected to be rehabilitated properly before the factory went into production. However, the local people are bitterly disappointed as the management has failed to honour and implement the agreement and the assurances given to them by the management through the